

J

SLP(Crl.)No. 3132 OF 2001

ITEM No.28

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3132/2001

(From the judgement and order dated 24/05/2001 in CRLR 544/93
of The HIGH COURT OF GAUHATI)

NABIN CHANDRA SAIKIA @ JIBAN BANIA & ANR

Petitioner (s)

VERSUS

STATE OF ASSAM

Respondent (s)

(With Appln(s). for stay and suspension of sentence
and impleading party)

Date : 16/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Mr. Arunabh Choudhary, Adv.
Mrs. Manik Karanjawala, Adv.

For Respondent (s) Ms. Krishna Sarma, Adv.
Mr. V.K. Sidharthan, Adv.
for M/s. Corporate Law Group

UPON hearing counsel the Court made the following

O R D E R

.SP2

Adjourned for four weeks.

.SP1

(A.S. Bisht)
Court Master

(Janki Bhatia)
Court Master